GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 753 TO BE ANSWERED ON 26th JUNE, 2019

EXPORT OF AQUACULTURE

753. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of States that are exporting aquaculture to other countries including the US
 during the last five years and the current year, State and quantity-wise and the revenue
 earned through this, year and State-wise;
- (b) whether the US has recently imposed anti-dumping duty on Indian shrimp exports; and
- (c) if so, the extent to which the above duty has affected shrimp exports to US, with particular reference to Andhra Pradesh?

ANWSER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

- (a) The details of state and quantity wise export of marine products and the revenue earned through exports during the last five years are annexed at **Annexure-I**.
- (b) No sir. US has not recently imposed anti dumping duty on Indian shrimp exports. However, US had imposed anti dumping duty on import of frozen warm water shrimps from certain countries including India in 2004, based on the representations of Southern Shrimp Producers Alliance, an association of local shrimp producers in USA.
- (c) The Initial anti dumping duty imposed by US was 10.17% which was reviewed subsequently. Every year there is an administrative review on the duty to be collected, and so far 12 administrative reviews have been conducted. The final result of the 12th administrative review for the period of import from 01.02.2016 to 31.01.2017 has pegged the anti dumping duty at 1.35 %, which is currently applied to the exporters from India including those from Andhra Pradesh. On 23rd April 2019, the Department of Commerce published the preliminary results of the 13th administrative review of the anti dumping duty order on certain frozen warm water shrimp from India. Based on these preliminary results for anti dumping duty rate for Indian companies were at 1.87% and the final result of this review is awaited.

Even with the imposition of anti- dumping duty the shrimp exports to US have shown a growing trend over the years.

STATE WISE AQUACULTURE PRODUCTS EXPORT FOR THE LAST 5 YEARS AND 2018-19						
Q: Quantity in Tons, V: Value in Rs. Crores, \$: USD Million						
STATE		2014-15	2015-16	2016-17	2017-18	2018-19*
GUJARAT	Q:	832	1560	2876	2848	4527
	V:	53.20	90.35	153.87	137.45	219.36
	\$:	8.76	13.79	23.17	21.61	31.20
MAHARASHTRA	Q:	33621	32664	34618	40997	43579
	V:	1568.37	1472.08	1739.97	2040.63	2011.09
	\$:	258.83	227.31	262.53	320.56	291.56
GOA	Q:	1960	1841	1615	2918	1776
	V:	110.15	87.50	77.28	136.30	69.90
	\$:	18.11	13.41	11.70	21.41	10.21
KARNATAKA	Q:	940	485	875	1148	1576
	V:	46.89	20.58	43.86	57.05	61.49
	\$:	7.64	3.22	6.59	8.97	8.92
KERALA	Q:	24511	21145	18446	20243	32838
	V:	1458.28	1004.16	948.29	1062.00	1284.03
	\$:	240.70	155.54	143.01	166.86	186.76
TAMIL NADU	Q:	51343	48139	46936	70526	70152
	V:	3275.23	2590.02	2582.43	3729.47	3505.10
	\$:	540.12	400.55	389.26	585.82	510.60
ANDHRA PRADESH	Q:	132637	149512	193534	219782	235353
	V:	9202.54	8584.24	11740.31	13152.47	13022.84
	\$:	1520.56	1325.40	1770.41	2065.39	1884.10
WEST BENGAL	Q:	44035	46013	60800	72815	73056
	V:	2772.46	2483.68	3531.04	4118.42	3715.46
	\$:	459.01	385.33	532.37	646.87	539.71
ASSAM	Q:	0	0	0.0750	0	0.000
	V:	0.00	0.00	0.0010	0.00	0.000
	\$:	0.00	0.00	0.0002	0.00	0.000
DELHI	Q:	47	0	0.260	1	0
	V:	2.42	0.00	0.007	0.056	0.00
	\$:	0.39	0.00	0.001	0.009	0.00
TOTAL	Q:	289926	301360	359702	431277	462857
	V:	18489.54	16332.61	20817.04	24433.84	23889.26
	\$:	3054.12	2524.55	3139.05	3837.49	3463.06

(*PROVISIONAL)
